

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

In the matter of:

Anjana Sanghi & Ors.

....Appellants

Vs.

Gireesh Kumar Sanghi & Ors.

....Respondents

Present

For Appellants: Mr. Arun Kathpalia, Sr. Advocate along with Mr. Anirudh Wadhwa & Mr. S. Abhishek Lyer.

For Respondents: Mr. Yogesh Jagia & Ms. Alisha Chopra, for R-1 to 5 & R-9.

Mr. Rajbhushan Shinde & Mr. Aaditya Gambhir, For R-10.

Mr. Gireesh Sangi, Advocate.

Ms. Sukanya Joshi, Ms. Aayushi Sharma Khazanchi, For R-11.

ORDER
(Virtual Mode)

01.03.2021: Heard the Learned Counsel for the Appellants.

2. Learned Counsel for the Respondents are also present.

3. Learned Counsel for the Appellants are directed to serve the Judgment relied by them to Learned Counsel for the Respondents through e-mail (soft copy).

6. Learned Counsel for the Respondent No. 10 has filed 'Written Submissions' which is taken on record.

7. Learned Counsel for the Respondent Nos. 1 to 5 & 9 is permitted to file the 'Hard Copy of the Judgements' which he wants to rely upon, within two

weeks. The same may be served through email (soft copy) to the Learned Counsel for the Appellants.

8. List this matter for further **'Hearing'** on **5th April, 2021** at **2:00 P.M.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn